

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3334
TO BE ANSWERED ON 28.03.2025**

Digital India Land Records Modernisation Programme

3334. Shri Tiruchi Siva:

Will the Minister of *RURAL DEVELOPMENT* be pleased to state:

- (a) reasons for reduction in allocation for Digital India Land Records Modernisation Programme (DILRMP) in 2025-26 despite consistently high fund utilization in recent years;
- (b) State-wise progress of key DILRMP components, including computerization of land records, digitization of cadastral maps, and integration of sub-registrar offices with land records, along with details of States where progress has been significantly delayed;
- (c) number of resurvey exercises completed under the scheme in the last three years, State-wise; and
- (d) whether any mechanisms have been put in place to ensure that cadastral maps remain updated in real time?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(Dr. CHANDRA SEKHAR PEMMASANI)**

- (a) Digital India Land Records Modernisation Programme (DILRMP) has been extended by the Government of India for a period of five years from 2021-22 to 2025-26 with an outlay of Rs.875.00 crore. Out of this, an amount of Rs.755.00 crore has been allocated by the Government of India during last four years from 2021-22 to 2024-25. The remaining amount of Rs.120.00 crore has been provisioned for 2025-26.
- (b) State-wise progress of key DILRMP components including computerization of land records, digitization of cadastral maps, and integration of sub-registrar offices with land records is at **Annexures 1(i), 1 (ii), and 1 (iii)**.
- (c) States/UTs are at different stages of Survey/Resurvey as it is a time consuming exercise. No State/UT has completed the resurvey exercise in the entire State/UT in the last three years.
- (d) The Ministry of Finance, Department of Expenditure has issued Scheme Guidelines on the 'Scheme for Special Assistance to States for Capital Investment 2024-25' on 09.08.2024 and one of the milestones to be achieved to receive incentive is making the entire State's land records as reflected in cadastral maps and Record of Rights (RoRs) upto date.

Part (b) of Rajya Sabha Unstarred Question No. 3334 to be answered on 28.03.2025

Computerization of Land Records (CLR)							
S. No.	States/ UTs Name	Total Villages	No. of Record of Rights (RoR)			No. of Villages Where CLR Completed	
			Total	Computerized	%	No.	%
1	ANDAMAN & NICOBAR ISLANDS	205	89,747	89,747	100.00	205	100.00
2	ANDHRA PRADESH	16,816	3,31,95,854	3,31,95,854	100.00	16,816	100.00
3	ASSAM	22,543	43,57,936	41,38,417	94.96	19,868	88.13
4	BIHAR	45,858	4,34,68,047	4,34,68,047	100.00	45,857	100.00
5	CHANDIGARH	25	25	25	100.00	25	100.00
6	CHHATTISGARH	20,474	2,38,33,340	2,37,78,896	99.77	20,067	98.01
7	DNH & DD	72	74,061	74,061	100.00	72	100.00
8	DELHI	198	12,791	11,388	89.03	42	21.21
9	GOA	421	7,52,798	7,52,798	100.00	421	100.00
10	GUJARAT	18,464	1,23,23,917	1,23,23,917	100.00	18,464	100.00
11	HARYANA	7,102	36,14,314	36,14,314	100.00	7,102	100.00
12	HIMACHAL PRADESH	21,637	22,10,677	22,10,677	100.00	21,637	100.00
13	JAMMU & KASHMIR	6,850	6,850	6,796	99.21	4,832	70.54
14	JHARKHAND	32,860	27,31,472	26,98,027	98.78	32,648	99.35
15	KARNATAKA	30,110	1,93,23,831	1,93,23,831	100.00	30,110	100.00
16	KERALA	1,666	2,72,36,450	2,72,36,450	100.00	1,666	100.00
17	LADAKH	248	249	71	28.51	71	28.63
18	LAKSHADWEEP	10	72,425	72,425	100.00	10	100.00
19	MADHYA PRADESH	56,952	5,27,75,680	5,27,75,680	100.00	56,742	99.63
20	MAHARASHTRA	44,534	2,62,74,755	2,62,74,755	100.00	44,534	100.00
21	MANIPUR	605	605	513	84.79	513	84.79
22	MIZORAM	640	3,31,160	3,31,160	100.00	640	100.00
23	ODISHA	51,796	1,96,34,329	1,95,98,162	99.82	51,734	99.88
24	PUDUCHERRY	129	2,57,939	2,57,939	100.00	129	100.00
25	PUNJAB	13,005	5,66,967	5,61,396	99.02	12,956	99.62
26	RAJASTHAN	49,551	1,24,70,859	1,22,62,533	98.33	48,310	97.50
27	SIKKIM	421	1,85,329	1,71,848	92.73	405	96.20
28	TAMIL NADU	17,301	2,31,25,300	2,31,25,300	100.00	17,301	100.00
29	TELANGANA	10,947	75,24,615	72,96,575	96.97	8,534	77.96
30	TRIPURA	897	13,25,145	13,25,145	100.00	897	100.00
31	UTTARAKHAND	16,691	15,25,474	15,25,474	100.00	16,562	99.23
32	UTTAR PRADESH	1,08,910	1,10,326	1,10,326	100.00	1,08,899	99.99
33	WEST BENGAL	42,310	5,70,93,332	5,70,93,332	100.00	42,183	99.70
	Grand Total	6,48,198	37,65,29,956	37,57,05,879	99.78	6,30,252	97.23

(Source: DILRMP MIS)

Note: Most of the North Eastern (NE) States do not have land records like other States due to community ownership issue and Ladakh has started digitization in last couple of years. The above data is for digitization carried out of existing land records and does not include the areas where the land records are not there.

Part (b) of Rajya Sabha Unstarred Question No. 3334 to be answered on 28.03.2025

Map Digitization				
S. No.	States/ UTs Name	Cadastral Maps		
		Total	Digitized	%
1	ANDAMAN & NICOBAR ISLANDS	214	214	100.00
2	ANDHRA PRADESH	14,725	14,725	100.00
3	ARUNACHAL PRADESH	46	46	100.00
4	ASSAM	21,069	19,086	90.59
5	BIHAR	74,452	74,452	100.00
6	CHANDIGARH	108	108	100.00
7	CHHATTISGARH	47,269	47,216	99.89
8	DNH & DD	71,872	71,872	100.00
9	DELHI	146	126	86.30
10	GOA	14,828	14,828	100.00
11	GUJARAT	26,911	26,911	100.00
12	HARYANA	63,077	63,077	100.00
13	HIMACHAL PRADESH	2,17,003	2,12,090	97.74
14	JAMMU & KASHMIR	22,177	22,143	99.85
15	JHARKHAND	51,585	51,195	99.24
16	KARNATAKA	30,317	30,121	99.35
17	KERALA	10,765	4,685	43.52
18	LADAKH	1,513	1,314	86.85
19	MADHYA PRADESH	55,960	55,960	100.00
20	MAHARASHTRA	44,219	43,971	99.44
21	MANIPUR	1,453	1,453	100.00
22	MIZORAM	1,073	1,073	100.00
23	ODISHA	1,37,262	1,37,200	99.95
24	PUDUCHERRY	21,161	21,161	100.00
25	PUNJAB	70,237	52,063	74.12
26	RAJASTHAN	1,30,801	1,29,553	99.05
27	SIKKIM	2,554	2,554	100.00
28	TAMIL NADU	30,955	30,955	100.00
29	TELANGANA	16,891	16,891	100.00
30	TRIPURA	5,341	5,341	100.00
31	UTTARAKHAND	87,611	84,816	96.81
32	UTTAR PRADESH	1,18,247	1,18,247	100.00
33	WEST BENGAL	68,348	68,348	100.00
	Grand Total	14,60,190	14,23,795	97.51

(Source: DILRMP MIS)

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Computerisation of Registration - Physical Progress						
S. No.	States/UTs Name	Total Sub Registrar Offices (SROs)	Computerised SRO's		Integration with Land Records	
			No.	%	No.	%
1	ANDAMAN & NICOBAR ISLANDS	5	5	100.00	0	0.00
2	ANDHRA PRADESH	290	290	100.00	290	100.00
3	ARUNACHAL PRADESH	18	0	0.00	0	0.00
4	ASSAM	78	78	100.00	70	89.74
5	BIHAR	137	137	100.00	137	100.00
6	CHANDIGARH	1	1	100.00	1	100.00
7	CHHATTISGARH	102	102	100.00	102	100.00
8	GOA	12	12	100.00	12	100.00
9	GUJARAT	287	287	100.00	287	100.00
10	HARYANA	142	142	100.00	142	100.00
11	HIMACHAL PRADESH	188	169	89.89	124	65.96
12	JAMMU & KASHMIR	86	85	98.84	0	0.00
13	JHARKHAND	42	42	100.00	42	100.00
14	KARNATAKA	258	258	100.00	258	100.00
15	KERALA	315	314	99.68	312	99.05
16	LADAKH	12	12	100.00	0	0.00
17	LAKSHADWEEP	10	0	0.00	0	0.00
18	MADHYA PRADESH	234	234	100.00	234	100.00
19	MAHARASHTRA	515	515	100.00	515	100.00
20	MANIPUR	40	16	40.00	0	0.00
21	MEGHALAYA	11	1	9.09	0	0.00
22	MIZORAM	23	18	78.26	18	78.26
23	NAGALAND	121	0	0.00	0	0.00
24	NCT OF DELHI	22	22	100.00	22	100.00
25	ODISHA	206	206	100.00	206	100.00
26	PUDUCHERRY	10	10	100.00	10	100.00
27	PUNJAB	181	181	100.00	180	99.45
28	RAJASTHAN	657	657	100.00	588	89.50
29	SIKKIM	19	19	100.00	19	100.00
30	TAMILNADU	582	582	100.00	582	100.00
31	TELANGANA	141	141	100.00	141	100.00
32	DNH & DD	3	2	66.67	2	66.67
33	TRIPURA	23	23	100.00	23	100.00
34	UTTARAKHAND	53	50	94.34	49	92.45
35	UTTAR PRADESH	364	363	99.73	237	65.11
36	WEST BENGAL	274	255	93.07	234	85.40
Grand Total		5,462	5,229	95.73 %	4,837	88.56 %

(Source: DILRMP MIS)